

	1	2	3	4
A/S		681.4	543.7	320.7
CAN		421.6	441.3	253.6
A/C		120.2	110.4	31.8
DAP		2758.9	3691.2	2322.8
SSP		3080.3	3139.1	1653.0
{20:20:0		1010.5	1008.0	534.8
{15:15:15		351.5	331.7	209.5
{20.7:20.7		249.0	246.8	128.8
{17:17:17		436.1	430.9	317.4
Complex Fertilizers {10:26:26		200.5	301.2	124.2
{12:32:16		337.0	362.3	63.7
{14:35:14		109.7	142.9	67.0
{19:19:19		142.8	156.2	43.8
{28:28:0		232.5	147.7	73.7
{16:20:0		169.9	200.2	107.5
{23:23:0		162.5	179.3	81.8
{14:28:14		184.0	10.3	26.2

Statement-II

Annual plan expenditure of Public Sector undertaking/
Cooperative sector undertakings in
the Fertilizer sector

Sl. No.	Name of the Company	(Rs. in crores)		
		1996-97	1997-98	1998-99 (BE-Provisional)
1.	FCI	39.00	55.00	48.00
2.	FACT	196.65	178.64	198.81
3.	HFC	9.00	41.00	75.00
4.	NFL	381.90	125.68	72.25
5.	RCF	118.08	163.67	355.45
6.	PDIL	1.10	2.00	2.00
7.	PPL	36.31	49.50	10.00
8.	PPCL	4.00	6.00	1.50
9.	MFL	313.28	66.28	62.55
10.	KRIBHCO	33.83	33.56	967.15
11.	IFFCO	1020.81	628.34	441.91

[English]

CBI Enquiry Against CISF Officers

419. SHRI SATNAM SINGH KAINTH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that CBI made an enquiry against some senior officers of Central Industrial Security Force such as Director-General, CISF regarding unauthorised use of personnel and official telephone;

(b) if so, the details of such officers and the outcome of the enquiry made;

(c) the action taken by the Government against those who found guilty; and

(d) if no action is taken, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes Sir.

(b) to (d) Based on the preliminary enquiry the explanation of the officer has been called for.

[Translation]

Shortage of Life Saving Drugs

420. SHRI RAJO SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is acute shortage of life saving drugs in the country particularly in Bihar;

(b) if so, whether these medicines are also out of stock in the dispensaries of Central Government Health Scheme in Bihar;

(c) if so, the details thereof and the reasons therefor;

(d) whether the Government have assessed the situation in the country;

(e) if so, the details thereof; and

(f) the measures taken to ensure availability and regular supply of these medicines in adequate quantity to the patients in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (f) The requisite information is being collected and will be laid on the Table of the House.